

**CENTRAL INFORMATION COMMISSION**  
**Club Building, Opposite Ber Sarai Market,**  
**Old JNU Campus, New Delhi - 110067.**  
**Tel: +91-11-26161796**

**Decision No.CIC/SG/A/2010/000206/7123**  
**Appeal No. CIC/SG/A/2010/000206**

**Appellant** : Mr. Rakesh Kumar Singla,  
S/o Sh. Sham Lal,  
Press Correspondent,  
Near OBC bank, Lehra Gaga,  
Dist-Sangrur,  
Punjab-148031

**Respondent** : 1) Mr. Anjum Masood  
Public Information Officer &  
Assistant Director (Head quarter)  
**Directorate of Education,**  
Govt. of NCT of Delhi,  
RTI Cell, (Room No. 220),  
Old Secretariat, Delhi-110054

2) Public Information Officer,  
National Council for Teacher Education,  
Wing-II, Hanss Bhavan, Bahadur Shah Zafar Marg,  
New Delhi-110002

**RTI application filed on** : 22/10/2009  
**PIO replied** : 15/12/2009  
**First Appeal filed on** : 25/11/2009  
**First Appellate Authority order** : 23/12/2009  
**Second Appeal Received on** : 23/01/2010  
**Notice of Hearing Sent on** : 09/02/2010  
**Hearing Held on** : 12/03/2010

- By Respondent1, the RTI application was transferred to Respondent no. 2 vide application dated 30/10/2009.

Sl.	Information Sought	RespondentNo.1 (After First Appeal)	Respondent no.2 (vide letter dt. 09/11/2009)
1.	Board of Higher Secondary Education, Delhi is a recognized board or not?	As per records available with School Branch, Board of Higher Secondary Education, Delhi is not recognized Board.	That the information desired by the Appellant did not come under the preview of NCTE.
2.	Certificate issued by Board of higher Secondary Education, Delhi are valid for further admission in Inida's another Boards & Universities or not?	This information is not available in School Branch.	
3.	Certificate issued by the same board are valid for Job or Not in India?	As above.	
4.	UTS (University of Technology & Science), Raipur is Govt. Recognized or not?	As above.	
5.	Certificate issued by UTS, Raipur for Pre University course in Period 2001-2008 are valid for further admission in India's another boards and Universities or not.	As above.	
6.	Certificate issued by UTS, Raipur for Pre University courses are equivalent to 10+2 or	As above.	

	Not?		
7.	Detail list of valid Boards & Universities of India.	As above.	
8.	Detail list of Fake Boards & universities of India.	As above.	

**Grounds for First Appeal:**

Information was not provided within stipulated time.

**Order of the First Appellate Authority:**

“Reply furnished by the PIO(HQ) dated 20/11/2009 and appeal filed by the Appellant on 01/12/2009. ADE(school) has informed that the RTI application was received by them on 04/12/2009, thus reply was given late i.e. on 10/12/2009. OS(RTI) is directed to transfer now the RTI application to ACT branch, U.G.C & C.B.S.E.”

**Grounds for Second Appeal:**

Incomplete information.

**Relevant Facts emerging during Hearing:**

The following were present:

**Appellant:** Mr. Rakesh Kumar Singla;

**Respondent:** Mr. Anjum Masood, PIO & Assistant Director (Head quarter);

The Appellant has sought information which is clearly not held by the Public Authority. The PIO has transferred the application to UGC, NCTE and CBSE. Some information has been obtained by the Appellant from UGC but it appears that there may not be any single body which may be able to address the queries posed by the appellant.

**Decision:**

The appeal is disposed.

This decision is announced in open chamber.

Notice of this decision be given free of cost to the parties.

Any information in compliance with this Order will be provided free of cost as per Section 7(6) of RTI Act.

**Shailesh Gandhi**  
**Information Commissioner**  
**12 March 2010**

*(In any correspondence on this decision, mention the complete decision number.)Rnj*